

List of cases where Case Management Hearing was held during the month of May-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. SANJIV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-3596/21	KANCHAN FASHION PVT. LTD. VS. PRINCE JAIN	SUBHASH CHANDRA	24.09.2021	18.05.2022
			CS COMM-1863/20	ICICI BANK VS. FIROZ KHAN	BABITA	21.12.2020	19.05.2022
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. Pawan Kr. Jain, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 171/2019	M/S JAGDISH AND SONS PVT. LTD.V/S RIZUL CREATIONS	SH. RAJESH JHA	02.02.2019	25.05.2022
			CS(COMM) 1299/2019	DIGITAL RADIO (MUMBAI) BROADCASTING LTD. V/S PRABHATAM ADVERTISING PVT, LTD.	SH. V.V. M	23.07.2019	27.05.2022

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4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL					
			CS (COMM)-M/S S.B SHAH AMRANJAN D	16.09.2021	04.05.2022		
			CS (COMM)-ICICI BANK LTD	SATISH KU	02.09.2021	05.05.2022	
			CS (COMM)-BANWARI LAL V	SATYEND	10.03.2022	21.05.2022	
			CS (COMM)-AJIT NIRWAN V	SATYENDE	15.03.2022	21.05.2022	

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			CS (COMM)	ICICI BANK LTD	DEEPAK K	16.09.2021	25.05.2022
			CS (COMM)	S MANHAR	HPS SABI	26.11.2021	25.05.2022
			CS (COMM)	ICICI BANK LTD.	SH. MAISH	05.04.2021	26.05.2022
			CS (COMM)	ICICI BANK LIMITED VS. UNICORN WORLD LOGIWARE PVT LTD AND ANR	SATISH KU	13.09.2021	30.05.2022

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			CS (COMM)	ICICI BANK LIMICHETNA B		27.09.2021	31.05.2022
			CS (COMM)	ICICI BANK LIMIBABBAR &		17.11.2021	31.05.2022
			CS (COMM)	ICICI BANK LIMlalok kumar		16.09.2021	27.05.2022
5	Sh. Ashwani Kr. Sarpal, Judge, Commercial Court-05	CENTRAL District	NIL				

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6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMER CIAL)-06, CENTRAL	CENTRAL	NIL				
7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL				
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS/856/2019	M/S TIMES INTERNET LIMITED Vs RATHIRA AYURVEDA PRIVATE LIMITED	HIMANSHU BAGAI	26.11.2019	18.05.2022

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			CS (COMM.)/693/2019	ALLAHABAD BANK Vs NARESH KUMAR AND ORS	SANJEEV KUMAR JHA	18.11.2019	12.05.2022
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS – COMM-376 / 2021	RAJ KUMAR MITTAL VS S. R. ASHOK AND ASSOCIATES PVT. LTD.	SH. KAMAL BANSAL	17.09.2021	07.05.2022
			CS – COMM-539 / 2022	CANARA BANK VS RISHABH ENTERPRISES	SH. KAMAL BANSAL	27.11.2021	26.05.2022
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				

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12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM) 32/21	DEVANAND TIWARI Vs. NARENDRA	Sh. J.K. Tripathi	08.01.2021	05.05.2022
			CS (COMM) 323/20	INDIAN BANK Vs. AMIT KUMAR	Sh. Marimuthu P	26.10.2020	12.05.2022
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM) 386/21	ANTEX PHARMA PVT. LTD. VS AADVIK PHARMA AND ANR.	SUMIT RAJPUT	27.11.2021	07.05.2022
			CS(COMM) 309/21	ONE97 COMMUNICATIONS LIMITED VS VALUEMOBI MEDIA PVT. LTD.	DEEPAK JAISWAL	19.10.2020	09.05.2022

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			CS(COMM) 325/21	ANISH SINGHAL VS MR. SATISH KUMAR JAIN AND ANR.	VANDANA SHARMA BHANDARI	27.09.2021	09.05.2022
			CS(COMM) 296/21	INDIAN BANK VS TANISHQ COMPUTER CENTRE AND ORS.	AMIT PODDAR	07.09.2021	09.05.2022
			CS(COMM) 176/21	M/S SAI ENTERPRISES VS M/S RAYS CULINARY DELIGHT PVT. LTD.	YOGESH PACHAURI	16.04.2021	09.05.2022

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			CS(COMM) 300/20	EMU LINES PRIVATE LIMITED VS. FOREMOST INTERNATIONAL	UDAY KUMAR	14.10.2020	10.05.2022
			CS(COMM) 2	SHAHE ALI VS RA	NAGENDRA KASANA	14.09.2020	12.05.2022
			CS(COMM) 407/20	S.S. ANAND VS CLEARMEDI HEALTHCARE PVT. LTD. AND ORS.	PRIYANKA DAGAR	18.12.2020	19.05.2022

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			CS(COMM) 241/20	MANJU SINGAL PROP M/S SINGLA FOOD PRODUCTS VS DEEPAK KUMAR @ DEEPAK MANOCHA	S.K. BANSAL	11.09.2020	19.05.2022
			CS(COMM) /54/22	CURE SURGICALS VS MAYO HOSPITALS MEDICAL	PRIYANK KHER	20.04.2019	20.05.2022
			CS(COMM) /170/20	M/S. DEV PHARMACY PVT. LTD. VS UNICARE REMEDIES PVT. LTD.	K.G. BANSAL	22.06.2020	23.05.2022

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			CS(COMM)/3/21	BALAJI PERIPHERALS PVT. LTD. VS CLEAR SECURED SERVICES PVT. LTD.	PRACHI JOHRI	04.01.2021	24.05.2022
			CS(COMM)/431/2020	M/S. SUKH SAGAR SILK AND SAREE VS M/S. PARAS FAB	AAYUSH MALHOTRA	22.12.2020	25.05.2022
			CS(COMM)/432/2020	M/S. SUKH SAGAR SILK AND SAREE VS M/S. PARAS DRESS MATERIAL	AAYUSH MALHOTRA	22.12.2020	25.05.2022

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			CS(COMM)/18/20	COTY BEAUTY GERMANY GMBH VS LYLA BLANCE PVT. LTD. AND ANR.	S.K. BANSAL	18.01.2020	30.05.2022
14	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST					
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL	NIL			

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16	SH. SANJAY SHARMA-I	EAST	CS (COMM) NO. 138/2020	CRYSTAL CROP PROTECTION PVT. LTD. VS. M/S OM CROP SCIENCE	KARTIK BHAGAT VS. BB SHARMA	17-03-2020	20-05-2022
			CS (COMM) NO. 377/2019	REAL INNERSPRING TECH PVT. LTD. VS. DEEPA HEDA	GAUTAM DUTTA VS. AMIT SINHA	14-10-2019	18-05-2022
			CS (COMM) NO. 301/2019	SAURABH CHAUDHARY VS. NINJAS MODEL MANAGEMENT PVT. LTD.	SAHIL KAUSHIK VS. UDAI SINGH	06-08-2019	24-05-2022

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			CS (COMM) NO. 505/2019	SAURABH CHAUDHARY VS. NINJAS MODEL MANAGEMENT PVT. LTD.	SAHIL KAUSHIK VS. UDAI SINGH	06-12-2019	24-05-2022
17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	CS(COMM)-22/2022	M/S MARVEL HOTELS AND BUILDERS PVT LTD VS M/S OCKTEL HOTELS PVT LTD	RANJAN KUMAR	21.03.2022	25.05.20255
			CS(COMM)-LTD	M/S LEGACY HOTELS AND INFRAPROJECTS PVT LTD VS M/S OCKTEL HOTELS PVT LTD	RANJAN KUMAR	21.03.2022	25.05.20255

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				M/S AA TRADERS THROUGH ITS PROPRIETOR MR ZILLUR REHMAN VS M/S ZS HOSIERY THROUGH ITS PROPRIETOR SHRI JAVED	MOHD IKRAM	11.01.2022	27.05.2022
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM)-548/2020	ORIENTAL INSURANCE CO. LTD. VS. HAVELLS INDIA LTD.	MOHIT ARORA	21.11.2020	17.05.2022
			CS(COMM)-202/2019	AMAN SINGHAL VS. M/S SHYAM ENTERPRISES	ROBIN TYAGI	27.09.2019	30.05.2022
			CS(COMM)-40/2021	CAPITAL CAR VS. ELEGANT CARS PVT. LTD.	MANISH MISHRA	23.01.2021	09.05.2022
			CS(COMM)-	GOVIND AGENCIES VS. M/S ADITYA COLLECTION	RAHUL SHARMA	23.01.2021	23.05.2022
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				

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22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS (COMM) 191/2020	CANARA BANK VS PUSHPA BHARWDAJ	SANDEEP TYAGI	09.12.2020	21.05.2022
			CS (COMM) 190/2020	CANARA BANK VS VIJENDER KUMAR	SANDEEP TYAGI	09.12.2020	21.05.2022
			CS (COMM) 205/2020	PUNJAB NATIONAL BANK VS KANIKA BHASIN	PARIKSHIT MAHIPA	19.12.2020	21.05.2022
			CS (COMM) 200/2019	PAWAN KUMAR TYAGI VS ONESTO MARKETING	KARANVEER	28.11.2019	23.05.2020
			CS (COMM)-231/2021	RENEW PLUS VS SUNRISE TRADERS	JOGINDER KUMAR	01.10.2021	27.05.2022
			CS COMM. 3/2022	STATE BANK OF INDIA VS M/S RAJSHREE SWEAT	NISHA	05.01.2022	30.05.2022